

INDUSTRIAL AND POWER PROJECTS IN  
PUNJAB

**837. Prof. D. C. Sharma:** (a) Will the Minister of Commerce and Industry be pleased to state whether any amount has been contributed by the Central Government to Punjab Government within the last five years by way of loan, grant or otherwise for the development of industrial and power projects?

(b) If so, what are those projects and what was the amount contributed?

(c) How much progress has been made by those projects?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (c). The information is not readily available. Efforts however are being made to collect the information which will be placed on the Table of the House in due course.

POWER ALCOHOL

**838. Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total annual output of power alcohol from molasses other than that from agricultural waste; and

(b) the steps, if any, taken for increase in the output?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The Production of power alcohol from molasses during the last three years was:

Year	Production (Million gallons)
1950	4.5
1951	5.8
1952	7.7

(b) (i) Measures are being taken to overcome difficulties in the supply and movement of raw materials.

(ii) Distilleries producing power alcohol are given preference over others in the matter of supplies of molasses.

(iii) The Indian Power Alcohol Act, 1948, is being enforced in as many areas as possible consistent with the availability of mixing depot facilities so as to increase offtake of power alcohol and ensure its consumption as motor fuel.

EXHIBITION IN LONDON

**839. Shrimati Shakuntala:** (a) Will the Minister of Commerce and Industry be pleased to state what principal categories of Indian products are

going to be displayed in the Exhibition in London during the period of the coronation of Queen Elizabeth II?

(b) What is the estimated expenditure to be incurred in arranging this Exhibition?

**The Minister of Commerce (Shri Karmarkar):** (a) A Skeleton Scheme indicating the principal categories of goods to be exhibited in this Exhibition is laid on the Table of the House. [See Appendix VIII, annexure No. 8.]

(b) Rs. 1,42,000 (Rupees one lakh forty-two thousand)

EMPLOYEES IN THE OFFICE OF DEPUTY CONTROLLER OF STATIONERY, CALCUTTA

**840. Shrimati Renu Chakravarty:**

(a) Will the Minister of Works, Housing and Supply be pleased to state the number of the non-Gazetted employees in the office of the Deputy Controller of Stationery, Calcutta, under the Controller of Printing and Stationery?

(b) How many of these are permanent, quasi-permanent and temporary?

(c) How many employees were retrenched from this office between June, 1952 and January, 1953 and how many were recruited during this period?

(d) Is it a fact that recently, employees in this office have been ordered to work overtime?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) 853.

(b) Permanent 225, Quasi-Permanent 506, Temporary 122.

(c) Retrenched 111, Recruited 63.

(d) Yes, on a few occasions to clear off arrears.

RE-ORGANISATION OF STATIONERY AND PRINTING DEPARTMENT

**841. Shrimati Renu Chakravarty:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the names and terms of reference of the committees or bodies appointed by Government to enquire into the question of re-organisation and rationalisation in the Stationery and Printing Department;

(b) the procedure of enquiry made by these and the form in which employees and their union were associated with these enquiries;